

Statement-II

Station	Type	Demand	Availability	Shortage
Bombay	I	10380	3271	7109
	II	18370	3642	14728
	III	9000	1293	7705
	IV	3000	553	2446
	V	800	214	583
	VI	230	90	139
Calcutta	I	2434	1688	764
	II	3755	2441	1311
	III	1897	1344	545
	IV	401	185	215
	V	360	117	243
	VI	117	101	16
Madras	I	805	450	355
	II	1900	880	1020
	III	1550	435	1114
	IV	385	326	55
	V	150	85	64
	VI	23	16	7
	I	22293	16613	5680
	II	34925	23614	11311
	III	26711	14965	11746
	IV	9116	5019	4097
	IV (SPL)	1130	482	648
	V-A	2352	1241	1111
	V-B	845	409	436
	VI	1360	591	769
	VII	317	102	215
	VIII	299	114	185

Off-Shores Operation

1889. SHRI L. RAMANA : Will the PRIME MINISTER be pleased to state :

Project	Capacity	Name of Promoter
Cheemeni TPP	500 MW	BPL Group
Kanjikode DGPP	100 MW	WI Services & Estates Ltd.
Kannur CCGT	500 MW	KPP Nambiar & Associates.
Kasargod	500 MW	Finolex Energy Corporation Ltd.
Kasargod	60 MW	Kasargod Power Corpn. Ltd.
Kasargod TPC	500 MW	Kasargod Power Corpn. Ltd.
Kottvkal	348 MW	Kumars Energy Corpn.
Palakkad	344 MW	Palakkad Power Generating Co.
Vypeen	650 MW	Siasin Energy Pvt. Ltd., USA.

(a) the number of divers engaged by ONGC in connection with its off-shores operation;

(b) the nature of duties that these divers perform;

(c) whether many foreign divers have been hired recently by ONGC at much higher wages than paid to the Indian divers; and

(d) if so, the reasons for hiring foreign divers and paying higher wages ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) ONGC Ltd. has not directly engaged any divers for its off-shore operations. The Corporation engages the services of reputed and experienced Diving Agencies on contract, strictly based on need.

(b) to (d) Do not arise in view of (a) above.

Kerala Electricity Board

1890. SHRI N.K. PREMCHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that the Kerala State Electricity Board has signed Nine Power Purchase Agreements with private entrepreneurs;

(b) if so, the details thereof;

(c) whether any proposal to set up a hydro-electric power project in Kerala is pending with Union Government for clearance;

(d) if so, the details thereof; and

(e) the time by which the project is likely to be cleared ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) As per information received from Kerala State Electricity Board, they have signed Power Purchase Agreements (PPA) with Independent Power Producers (IPP) for setting up of the following 9 major thermal power plants in Kerala: